

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 19-10-2020 TO 23-10-2020

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
<u>1</u>	<u>ST/50368/2016</u>	<u>50853/2020</u>	<u>15/10/2020</u>	<u>19/10/2020</u>
<u>2</u>	<u>ST/55602/2014</u>	<u>50854/2020</u>	<u>15/10/2020</u>	<u>19/10/2020</u>
<u>3</u>	<u>ST/56894/2013</u>	<u>50857/2020</u>	<u>15/10/2020</u>	<u>19/10/2020</u>
<u>4</u>	<u>ST/51011/2015</u>	<u>50861/2020</u>	<u>16/10/2020</u>	<u>19/10/2020</u>
<u>5</u>	<u>ST/51012/2015</u>	<u>50867/2020</u>	<u>16/10/2020</u>	<u>19/10/2020</u>
<u>6</u>	<u>C/50543/2019</u>	<u>50868/2019</u>	<u>16/10/2020</u>	<u>19/10/2020</u>
<u>7</u>	<u>C/52124-52127/2019</u>	<u>50869-50872/2020</u>	<u>22/10/2020</u>	<u>22/10/2020</u>
		MISC. ORDERS		
<u>1</u>	<u>AD/53579/2018</u>	<u>50292/2020</u>	<u>15/10/2020</u>	<u>19/10/2020</u>
<u>2</u>	<u>ST/51162/2018</u>	<u>50293/2020</u>	<u>21/10/2020</u>	<u>22/10/2020</u>

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.


26.10.20
ASSTT. REGISTRAR